

(Amount in Rs. crores)

Year	Total expenditure	Expenditure in foreign exchange
1988-89	3.10	2.09
1989-90	3.60	2.64

(c) Year	(Amount in Rs. crores)
1988	239.76
1989	316.67
1990	41.21
(upto March)	

(d) Indian Investment Centre is a promotional agency. Through its publications, seminars, contacts etc. it catalyses investments and technical collaborations. It also promise NRI investments and separate quantification of investments through the efforts of IIC is not possible.

Circular issued by R.B.I. for acquisition of accommodation on lease/rental basis by commercial banks

1620. SHRI BEKAL UTAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has issued any circular containing guidelines for the acquisition of accommodation on lease/rental basis by commercial banks for their use; and

(b) if so, whether Government would lay a copy of the circular on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Reserve Bank of India (RBI) had issued in 1983 broad guidelines to all public sector banks regarding acquisition of premises on lease/rental basis. These guidelines are meant for internal use of banks and *inter alia* provide for evolving of a proper system for examining proposals for securing premises, the quantum of loans that could be granted to landlords as advances, period of lease, location of premises, renewal of lease on reasonable terms and conditions, etc.

Import of Coin Blanks by Government Mints

1621. SHRI VIREN J. SHAH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government Mints have been importing coin blanks to be processed into finished coins for the past five years;

(b) if so, what are the details thereof year-wise, denomination-wise and country-wise for each calendar year; and

(c) whether the imports of coin blanks is proposed to be continued in the future, if so, for how long?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) The details of coin blanks imported, year-wise, denomination-wise and country-wise for each calendar year are as under:

Year	Denomination	Quantity (in million pieces)	Country
(1)	(2)	(3)	(4)
1984	Rs. 2 (Cupro-Nickel)	45	UK
1985	50 paise (Cupro-Nickel)	150	South Korea
1986	Re. 1 (Cupro-Nickel)	50	-do-
"	50 paise (Cupro-Nickel)	100	-do-
"	25 paise	200	-do-

(1)	(2)	(3)	(4)
1986	(Cupro-Nickel) 50 paise	120	Australia
"	(Cupro-Nickel) 25 paise	200	-do-
"	(Cupro-Nickel) 50 paise	35	Chile
1988	(Cupro-Nickel) Re. 1	380	South Korea
"	(Cupro-Nickel) 50 paise	283.091	West Germany
"	(Stainless Steel) 25 paise	450	-do-
"	(Stainless Steel) 10 paise	450	-do-
1989	(Stainless Steel) 50 paise	316.909	-do-
"	(Stainless Steel) 25 paise	250	-do-
"	(Stainless Steel) 10 paise	250	-do-
1990	(Stainless Steel) 50 paise	100	-do-
"	(Stainless Steel) 25 paise	200	-do-
"	(Stainless Steel) 10 paise	200	-do-

(c) Import of Cupro-Nickel Coin blanks has been stopped in early 1988 since our Mints are now self-sufficient in this regard. However, the import of Stainless Steel Coin blanks continues. Efforts are in progress on the following lines to make available coin blanks indigenously:

(a) Provisions of blanking facility as part of Modernisation Programme under implementation at Bombay, Calcutta and Hyderabad Mints, expected to be completed by December, 1992;

(b) Supply of stainless steel strips by Steel Authority of India (SAIL) in due course to these Mints for making blanks; and

(c) Ordering, in the meantime, of coin blanks from SAIL for supply with effect from February, 1991

Requirement of Currency Notes for Circulation

1622. SHRI VIREN J. SHAH: Will the Minister of FINANCE be pleased to state:

(a) what was the RBI's estimate of the requirement of currency notes for circulation during the last three years, value denomination and year-wise;

(b) the details of actual currency notes printed and put into circulation, value, denomination and year-wise during the above period;

(c) whether there was a shortfall in the printing of notes as compared to demand; and

(d) if so, what steps have been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL